

**GOVERNMENT OF INDIA
LABOUR AND EMPLOYMENT
LOK SABHA**

UNSTARRED QUESTION NO:2408
ANSWERED ON:15.12.2008
VIOLATION OF LABOUR LAWS BY ONGC
Patel Shri Jivabhai Ambalal; Vasava Shri Mansukhbhai D.

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the details regarding complaints of violation of various labour laws in respect of contract labourers engaged in Oil and Natural Gas Corporation Limited (ONGC) received during each of the last three years and the current year, State-wise;
- (b) the action taken thereon by the concerned Labour Commissioner; and
- (c) the steps taken by the Government to ensure compliance of labour laws by ONGC?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI OSCAR FERNANDES)

- (a) to (c): The information is being collected and will be laid on the Table of the House.